

**40. a) International Coffee Agreement, 1994, as extended until 30 September 2001, with modifications, by Resolution No. 384 adopted by the International Coffee Council in London on 21 July 1999\***

*London, 30 March 1994*

**ENTRY INTO FORCE:** 1 October 1999(see article 47). The Agreement expired on 30 September 2001 in accordance with its provisions.

**REGISTRATION:** 1 October 1999, No. 31252.

**STATUS:** Parties: 56.

**TEXT:** United Nations, *Treaty Series*, vol. 1827, p. 147.

**EXPIRATION:** The Agreement expired on 30 September 2001 in accordance with its provisions.

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